NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

11

T.C.P No. 447/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Akshay Interiors a Proprietorship Firm

Vadraj Cement Ltd. (Erstwhile known as ABG

Cement Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

11

Karan Vyas (Advocate (Adv for Regiondent -



TCP No. 447/I&BP/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, list this matter on 19.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)